

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 11.11.2021 (THURSDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (After Notice)

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|---------------------------------------|---|---|--|
| 1. | Comp. App (AT)(CH)(Ins) No.146/2021 | ICICI Bank Limited V OPTO Circuits India Limited & 2 ors | Sivakumar & Suresh | N. P. Vijayakumar-R3 Samrath Sridhar-R1 |
| 2. | Comp App (AT) (CH) (Ins) No. 154/2021 | Dolfee Correya & anr V Bijoy Prabakaran Pulipara(PVS Memorial Hospital P, RP Ltd) | Prashanth Mohan PCA | Bijoy P. Pulipara PCS |
| 3. | Comp. App (AT)(CH)(Ins) No. 45/2021 | Power Grid corporation of India ltd Vs ASTER Pvt ltd & 3 others WITH | M/s. Paul & Paul J Hudson Samuel | JVL Bharathi R1 NVS Associates -R2 Sivakumar -R3 VVSN Raju R4 |
| 4. | Comp App (AT)(CH)(Ins) No. 162/2021 | Jaguar Overseas Limited V Aster Private Limited & anr | M. Nagadeepak Lokeshwar Reddy Rohan Aloor | JVL Bharathi R1 Sivakumar Suresh R2 |

For Hearing

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|---|--|---|---|
| 5. | TA No.117/2021 (Comp App (AT)(Ins)No. 553/2020) | Jayanthi G Ravi V Chemizol Additives P Ltd | Rahul Kripalani Haripriya padmanaban Rea Bhallo | Dhritiman Bhattacharya |
| 6. | Comp App (AT)(CH)(Ins) No.155/2021 | Agrawal structure Mills P Ltd V Rajesh Chillale Liquidator of M/s. Om Shakthi Renegies Ltd | Gaurav Gupta Sanchari Chakraborty. | V.V.S.N. Raju |
| 7. | Contempt Appln No.1/2021 In Comp App (AT) (CH) (Ins) No. 155/2021 | Agrawal Structure Mills P Limited V Rajesh Chillale | Kumarjit Bawar Jee | V.V.S.N. Raju |
| 8. | TA No. 56/2021 (Comp App (AT) (Ins) No. 394/2020) | Dhanalakshmi Bank V Royal Splendour Developers P Ltd & Ors | Sujoy Chatterjee Lzafer Ahmed BF Varun Stinivasan | Sathanayanan R1 & R2 K. v. jagadishvaran G. Indira – R3 |
| 9. | TA No.19/2021 (Comp App (AT) No.124/2020) | Meenachil Hotels & (P)Ltd & Anr V Abraham Reji & 14 Ors | Vinay Mathew Joseph | Hema Srinivasan Swabhi – R1&R2. Anil D Nair – R9 |
| 10. | TA No. 39/2021 (Comp App (AT) No. 427/2020) | S. Sudeep V Dhanalakshmi Bank Ltd & anr | Asish Makhija Akanksha Vasudev Richa Singh | Aswini Kumar Singh P V Dinesh – R1 Raju P K - R2 |

Copy to:

1. Notice Board

2. Website: www.nclat.nic.in

For Assistance,

**1.Dy.Registrar - PH No. : 044-2888 0500
CELL : 9940225692**

**2.Court Officer - PH No. : 044-2888 0450
CELL : 9445892169**

By the order of Hon'ble Member (J)

(Chennai Bench)